

**GOVERNMENT OF INDIA
COAL
LOK SABHA**

UNSTARRED QUESTION NO:656
ANSWERED ON:28.07.2010
COMPENSATION TO TRIBALS
Rathwa Shri Ramsinhbhai Patalbhai

Will the Minister of COAL be pleased to state:

- (a) the tribal land in acres taken away by Coal India Limited (CIL) and its subsidiaries during each of the last three years, company-wise;
- (b) whether these companies have formulated any rehabilitation package for the tribal families;
- (c) if so, the details thereof, company-wise; and
- (d) the actual rehabilitation package given to tribals including provision of providing jobs to displaced families during each of the last three years, company-wise?

Answer

THE MINISTER OF STATE (INDEPENDENT CHARGE) IN THE MINISTRY OF COAL AND THE MINISTER OF STATE (INDEPENDENT CHARGE) IN THE MINISTRY OF STATISTICS & PROGRAMME IMPLEMENTATION (SHRI SRIPRAKASH JAISWAL)

- (a) to (d) : The information is being collected and will be laid on the Table of the House.